

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/3862/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the th 25 April, 2024.

Sub: **Casual leave.**

Ref:- Your email, dtd. 24.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.04.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdb

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/3863/A, dated , 25-04-2024

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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